

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1962  
ANSWERED ON:01.12.2009  
BROADCASTING SERVICES REGULATION BILL  
Basavaraj Shri Gangasandra Siddappa;Sule Supriya

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has held meetings with various stake holders to evolve consensus on formulating Broadcasting Services Regulation Bill (BSRB) and setting up of a Regulatory Authority for the broadcasting sector;
- (b) if so, the details thereof;
- (c) whether the Government has regular interaction with all the media bodies to arrive at a consensus for forming self regulating body under the BSRB;
- (d) if so, the outcome of the discussion and the extent to which a consensus has been reached; and
- (e) the time by which the proposed Bill is likely to come into effect?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

- (a) & (b): Yes Sir. The Ministry has initiated wide ranging consultations with stakeholders for arriving at a consensus on this issue. The Ministry has already held consultations with Indian Broadcasting Foundation, Multi System Operators (MSO) Alliance, News Broadcasters Association (NBA), Broadcast Editors' Association (BEA) and the Cable Operators Federation of India (COFI).
- (c) & (d): The Ministry has initiated a dialogue with the media to launch a fresh initiative for putting in place an independent Broadcasting Regulator through a process of mutual consultation and consensus. Consultations, in this regard, are in progress.
- (e): No time frame can be given as draft of the proposed Broadcasting Services Regulation Bill is under consultation with various stakeholders including the States/Union Territories. The final Bill will be drawn up after considering the views of stakeholders.